

mediate and downstream units.

(b) Does not arise.

Exchange of Medical knowledge between India and Nepal

**241. Shri Erij Raj Singh:
Shri Onkar Lal Berwa:
Shri Atal Behari Vajpayee:**

Will the Minister of Health and Family Planning be pleased to state:

(a) whether it is a fact that an agreement has been signed between the Indian Medical Association and the Nepalese Medical Association for the exchange of medical knowledge; and

(b) if so, the details thereof?

The Minister of Health and Family Planning (Dr. S. Chandrasekhar):

(a) Yes.

(b) A copy of the agreement signed between the Indian Medical Association and the Nepalese Medical Association is enclosed as Annexure. [Placed in Library See No LT-160/67].

Rate of Exchange of Indian Rupee

242. Shri George Fernandes: Will the Minister of Finance be pleased to state:

(a) the official rate of exchange of the Indian Rupee with the U.S. Dollar and the Pound of Great Britain at the time of the devaluation of the Indian Rupee last year;

(b) the exchange rates prevalent at present; and

(c) the unofficial value of the Indian rupee in these two currencies at the time of devaluation and what is it now?

The Deputy Prime Minister and Minister of Finance, (Shri Morarji Desai): (a) The official rate of exchange before devaluation was 21

U.S. cents per one rupee and 1 sh. 6d. per rupee.

(b) The current exchange rate for the Indian rupee is 13½ U.S. cents per rupee and 11¼ d. per rupee. That is to say, one Pound Sterling is equal to 21 rupees and one U.S. dollar is equal to 7.5 rupees.

(b) The unofficial quotations for the Indian rupee in the foreign markets, which represent unauthorised transactions, have been as follows.

Before devaluation, the quotation in the London market was 66.75 Sh. for 100 rupees; on 1st March 1967, it was 65.50 Sh. per 100 rupees. In the New York free market the quotation was 10.99 cents per rupee on 3rd June, on 10th March 1967, it was 8.33 cents.

Grants to certain Institutes

243 Shri Abdul Ghani Dar: Will the Minister of Finance be pleased to state the amount of grant sanctioned to the Indian Institute of Public Administration, Indian Institute of Law and the Indian Institute of Constitutional and Parliamentary Studies during the last one year and the specific purposes for which the grant was sanctioned?

Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): During 1966/67 the three Institutes in question were sanctioned grants of Rs. 10,43,600/-, Rs. 4,00,000/- and Rs. 2,00,000/- respectively. The grant of Rs. 10,43,600/- to the Indian Institute of Public Administration was partly in the nature of general support to the Institute and partly on account of specific projects undertaken or services rendered to the Government by the Institute. Indian Institute of Law was sanctioned a grant of Rs. 4 lakhs to cover the cost of teaching, research, training staff, seminars and conferences, publications, library books, equipment and other establishment charges. The